POST-OFFER PUBLIC ANNOUNCEMENT

IN TERMS OF REGULATION 18(12) OF SEBI (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011 FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF

INDO-ASIAN PROJECTS LIMITED

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Open Offer ("Offer") for acquisition of 13,40,508 fully paid-up equity shares from the Shareholders of Indo-Asian Projects Limited ("the Target company" or "IAPL") by Golden Earth Infracon Projects Private Limited ("the Acquirer").

This advertisement of Post Offer Public Announcement (**"Post PA"**) is being issued by Systematix Corporate Services Limited (**"Manager to the Offer"**) on behalf of the Acquirer, in connection with the Offer made by the Acquirer, in compliance with Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 as amended thereof (**"the Regulations" or "SEBI (SAST) Regulations, 2011"**). The Detailed Public Statement (**"DPS"**) and Offer Opening Public Announcement (**"Offer Opening PA"**) with respect to the aforementioned Offer was published on August 1, 2012 and September 14, 2012 respectively in the following newspapers:

Sl. No.	Newspapers	Language	Editions
1.	The Financial Express	English	All India Editions
2.	Jansatta	Hindi	All India Editions
3.	Mumbai Lakshadeep	Marathi	Mumbai Edition
4.	Prajashakthi	Telugu	Hyderabad Edition

The terms used but not defined in this Post PA shall have the same meanings assigned to them as in the PA, the DPS, the LOF and the Offer Opening PA.

1. Name of the Target Company : Indo-Asian Projects Limited
2. Name of the Acquirer and PAC : Golden Earth Infracon Projects Private Limited
   There was no PAC in the Offer.
3. Name of the Manager to the Offer : Systematix Corporate Services Limited
4. Name of the Registrar to the Offer : Bigshare Services Private Limited
5. Offer Details
   a. Date of Opening of the Offer : September 17, 2012 (Monday)
   b. Date of Closure of the Offer : October 1, 2012 (Monday)
6. Date for communicating the rejection / acceptance of equity shares in the Offer and /or corresponding payment for the acquired equity shares and / or refund or credit of the rejected share certificate(s) or equity shares to corresponding shareholders or accounts holders : October 6, 2012 (Saturday)
7. Details of Acquisition

Sl. No.	Particulars	Proposed in the Offer Document		Actuals	
7.1	Offer Price • Fully Paid-up Shares • Partly Paid-up Shares	₹ 10/- per fully paid-up equity share Shareholders were required to pay allotment money of ₹ 5.00/- per partly paid-up equity share along with the interest @ 18% per annum from the date of allotment till the date of PA.		₹ 10/- per fully paid-up equity share Shareholders were required to pay allotment money of ₹ 5.00/- per partly paid-up equity share along with the interest @ 18% per annum from the date of allotment till the date of PA.	
7.2	Aggregate number of shares tendered	13,40,508		42,836	
7.3	Aggregate number of shares accepted	13,40,508		42,336#	
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	₹ 1,34,05,080/-		₹ 4,23,360/-	
7.5	Shareholding of the Acquirer before Agreement / Public Announcement • Number • % of Equity Share Capital & Voting Capital	1,00,000 1.94 & 1.96		1,00,000 1.94 & 1.96	
7.6	Shares Acquired by way of Agreement • Number • % of Equity Share Capital & Voting Capital	12,78,200 24.79 & 25.08		12,78,200 24.79 & 25.08	
7.7	Shares Acquired by way of Open Offer • Number • % of Equity Share Capital & Voting Capital	13,40,508 26.00 & 26.31		42,336 0.82 & 0.83	
7.8	Shares acquired after Detailed Public Statement • Number of shares acquired • Price of the shares acquired • % of the shares acquired	Nil Not Applicable Nil		Nil Not Applicable Nil	
7.9	Post offer share holding of the Acquirer • Number • % of Equity Share Capital & Voting Capital	27,18,708 52.73 & 53.35		14,20,536 27.55 & 27.88	
7.10	Pre & Post offer shareholding of the Public • Number • % of Equity Share Capital & Voting Capital	Pre-Offer 37,77,600 73.27 & 72.95	Post-Offer 24,37,092 47.27 & 46.65	Pre-Offer 37,77,600 73.27 & 72.95	Post-Offer 37,35,264 72.45 & 72.12

500 equity shares were rejected due to technical reasons.

Note : There are 60,000 party paid-up equity shares in the Target Company. Hence, we have also calculated the percentage in terms of voting capital which does not take into account partly paid-up equity shares of the Target Company.

8. The Acquirer along with its Directors severally and jointly accept full responsibility for the information contained in this advertisement i.e. Post PA and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011.
9. A copy of this advertisement will be available on the websites of SEBI and BSE. It will also available at the registered office of the Target Company, ASE and MSE.

ISSUED BY MANAGER TO THE OFFER ON BEHALF OF

GOLDEN EARTH INFRACON PROJECTS PRIVATE LIMITED

SYSTEMATIX GROUP™
Investments Re-defined

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Contact Person: Mr. Amit Kumar / Mr. Ankit Doshi

Place : Mumbai
Date : October 8, 2012.